

(2022) 04 ITAT CK 0004

Income Tax Appellate Tribunal (Delhi G Bench)

Case No: Income Tax Appeal No. 884/DEL/2018

Suman Jyoti Khaitan

APPELLANT

Vs

ACIT

RESPONDENT

Date of Decision: April 6, 2022

Acts Referred:

- Income Tax Act, 1961 - Section 401(a)(ia), 43B, 139(1), 143(3), 194J, 198

Hon'ble Judges: N.K. Billaiya, (AM); Astha Chandra, J

Bench: Division Bench

Advocate: Sanjay Jain, Umesh Takyar

Final Decision: Allowed

Judgement